

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2204

ANSWERED ON:24.08.2012

TRAVEL AGENTS

Gowda Shri D.B. Chandre;Jeyadural Shri S. R.

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Air India proposes to change/ reduce commission admissible to travel agents;
- (b) if so, the details thereof and the reasons therefor along with its likely affect on small and medium travel agents;
- (c) whether the Travel Agents Association has approached the Government in this regard;
- (d) if so, the details of grievances put forth by the Travel Agents Association in their representation to the Government; and
- (e) the reaction of the Government thereto?

**Answer**

MINISTER OF CIVIL AVIATION ( SHRI AJIT SINGH )

(a) and (b): Yes, Madam. With effect from 16th July, 2012, Air India has reduced the commission payable on basic fare plus fuel surcharge from 3% to 1%. This has been done to save distribution costs for Air India. Due to reduction in the commission payable to travel agents, there may not be any affect on small and medium travel agents as the travel agents do charge a transaction fee/service fee to their customers.

(c): No, Madam.

(d) and (e): Do not arise.